

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.304**  
322/252/ND/2020

**IN THE MATTER OF:**

Aashiyana Steelfeb Pvt. Ltd.

.... **APPELLANT**

**Vs.**

Registrar of Companies (NCT of Delhi & Haryana)

....**RESPONDENT**

**SECTION**

**U/s 252 Companies Act 2013**

**Order delivered on 23.09.2022**

**CORAM:**

**SHRI L.N.GUPTA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the I.T. Deptt. : Mr. Kunal Sharma (Sr. Standing Counsel), Ms. Zehra Khan (Jr. Standing Counsel), Mr. Sushrut Meena, Advocates for the IT Dept.

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 10.11.2022.

  
**(Court Officer)**  
**Court-III**